

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 13.07.2015

PROCEEDINGS

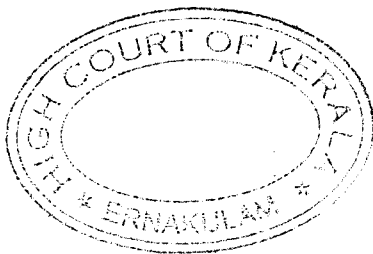
Judiciary - Appointment of 16 Sub Judges / CJMs as District Judges - Consequential Transfers and Postings of Judicial Officers - Orders issued.

Read : G.O.(Ms) No.136/2015 /Home dated 02.07.2015

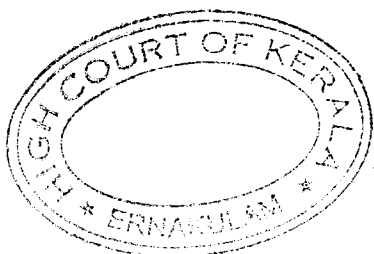
ORDER NO. B1- 7938/ 2013(2)

As per the GO read first above the Government have appointed 16 Sub Judge / Chief Judicial Magistrates as District and Sessions Judges in the Kerala State Higher Judicial Service. In the circumstances following transfers and postings of judicial officers are ordered. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

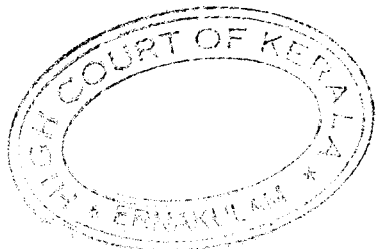
I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Sri M.J Sakthydharan, District Judge, Kasaragod	Judge, Family Court Vadakara	Sri.T.S.P Moosath (Sl.No.2)	Sri.K.K. Krishnankutty
2	Sri. T.S.P Moosath, Addl.District Judge-I, Ernakulam	District Judge, Kasaragod	Sri S.S Vassan (Sl.No.4)	Sri M.J Sakthydharan (Sl.No.1)
3	Smt M.R Anitha, Tribunal for Local self Government, Thiruvananthapuram	District Judge, Kalpetta	On repatriation from the present post	Sri. S.H Panchapakesan (Sl.No 6)
4	Shri S.S.Vassan, Wakf Tribunal/ Addl.District Judge -VI, Ernakulam	Addl.District Judge -I, Ernakulam	Smt V. Shiny (Sl.No 5)	Sri. T.S.P Moosath (Sl.No. 2)
5	Smt.Shiny.V, Addl.District Judge -VII/ Addl.MACT, Ernakulam	Wakf Tribunal/Addl.DJ-VI, Ernakulam	Smt.Ambika K.S. (Sl.No.27)	Shri S.S.Vassan, (Sl.No. 4)
6	Shri S.H.Panchapakesan, Addl.District Judge-II/ Addl.MACT, Kalpetta	Addl.District Judge-I / Addl.MACT, Kalpetta	Hold full additional charge of Addl. District Judge -II/Addl.MACT Kalpetta till Sri.Ayyoobkhan.E, takes charge	Shri.C. Balan (Sl.No .7)
7	Shri C.Balan, Addl.District Judge-I / Addl.MACT Kalpetta	MACT Vadakara	Sri. S.H Panchapakesan (Sl.No 6)	Addl.District Judge-V/Addl.MACT, Kozhikode ,



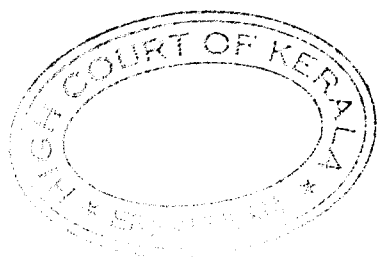
8	Shri B. Vijayan, Addl.DJ-IV/Addl.MACT, Pathanamthitta	Addl.DJ-I, Pathanamthitta.	Sri. Manoj.M (SI.No25)	Assume charge
9	Sri. Gopakumar A.K , Addl. District Judge-II/ Addl. MACT, Pathanamthitta	MACT, Punalur	Sri. K.G Sanalkumar (SI.No 22)	Spl. Judge for the trial of SC/ST (POA) Act cases Kottarakkara
10	Shri S. Santhosh Kumar, Addl District Judge-II, Ernakulam	Spl. Judge (SPE/CBI)-I /Addl. DJ-III/Addl.MACT , Ernakulam	Addl. District Judge-I, Ernakulam	Spl. Judge (SPE/CBI)- II/Addl District Judge- IV, Ernakulam
11	Shri A.V Narayanan, Addl. District Judge-II/ Addl. MACT North Paravur	Addl. DJ- I / MACT North Paravur	Hold the full additional charge till Sri. K.K. Balakrishnan takes charge	Assume charge
12	Shri T.P Suresh Babu, Additional District Judge-I, Kasaragod	Judge, Family Court, Kasaragod	District Judge, Kasaragod	District Judge, Kasaragod
13	Smt. M.G Padmini, Addl.District Judge -V/ Addl. MACT, Kozhikode	MACT, Kozhikode	Shri Johny Sebastian (SI.No.17)	Assume charge
14	Shri K.S.Sarath Chandran, Addl.District Judge -VI/ Addl. MACT , Kollam	Wakf Tribunal / Addl DJ- III, Kollam	Smt. Asheeda F., (SI.No 28)	Addl.District Judge-I/ Addl.MACT, Kollam
15	Smt. K. Subhdramma, Addl.District Judge -III/ Addl. MACT, Manjeri	Spl. Judge SC/ST (POA) Act cases Manjeri	Addl.District Judge -II/ Addl. MACT, Manjeri	District Judge, Manjeri
16	Shri Murali Gopal Pandalai, CJM, Thodupuzha	Judge, Family Court Pala	JMFC- I, Thodupuzha	Sri.B. Devabal
17	Shri Johny Sebastian, CJM, Kozhikode	Addl.District Judge -V/Addl.MACT, Kozhikode	Sri. Biju Menon.K (SI.No 35)	Smt M.G Padmini (SI.No.13)
18	Shri K.E.Salih, CJM , Palakkad	Judge, Family Court Ottappalam	JMFC- I, Palakkad	Sri.M.K. Kuttikrishnan
19	Shri Vincent Charley V. CJM , Thiruvananthapuram	Spl Judge SC/ST (POA) Act Cases Mananthavady	Smt. Cijimol Kuruvilla (SI.No 39)	District Judge, Kalpetta(i/c)
20	Shri Jayakumar John S., CJM, Manjeri	Addl.District Judge- VIII / Addl.MACT, Ernakulam	JMFC- I, Manjeri	Additional District Judge-VII / Additional MACT, Ernakulam
21	Smt. P.Mayadevi, CJM, Kollam	Addl. District Judge- VI/ Addl. MACT, Kollam	JMFC- I, Kollam	Addl. District Judge- I/Addl.MACT, Kollam



22	Shri K.G.Sanalkumar, CJM Alappuzha	Addl.District Judge-II /Addl.MACT, Pathanamthitta	JMFC-II(Mobile), Alappuzha	Sri. A.K Gopakumar (SI.No 9)
23	Shri Nixon M. Joseph, CJM, Thrissur	Addl. DJ- III/Addl.MACT, Thrissur	Smt. Minimol T.K (SI.No 38)	Addl. District Judge-I, Thrissur
24	Smt. V.S.Bindukumari, CJM, Kottayam	Addl. District Judge- VI/ Addl.MACT, Kottayam	Shri Sureshkumar S (SI.No 33)	District Judge, Kottayam
25	Shri Manoj M., CJM, Pathanamthitta	Addl. District Judge- IV/ Addl. MACT, Pathanamthitta	JFCM-I, Pathanamthitta	Sri. B. Vijayan (SI.No.8)
26	Shri M.V.Rajakumara, CJM, Thalassery	Addl. District Judge- III/ Addl.MACT, Thalassery	Addl. CJM, Thalassery	Addl. District Judge- I/Addl. MACT, Thalassery
27	Smt.Ambika K.S., CJM, Ernakulam	Addl.District Judge- VII / Addl.MACT, Ernakulam	Addl. CJM, Ernakulam	Smt V. Shiny (SI.No 5)
28	Smt. Asheeda F., Sub Judge, Cherthala	Addl. District Judge- VI/ Addl.MACT, Kollam	Sub Judge, Alapuzha	Sri. K.S Sarathchandran SI.No (14)
29	Shri Vinayaka Rao R., Prl. Sub Judge, Thrissur	Addl. District Judge- IV / Addl.MACT, Thrissur	Smt Seetha P.N. (SI.No 45)	Addl. District Judge- I, Thrissur
30	Smt.Mrudula A.V., Secretary, DLSA, Thalassery	Judge, Family Court Kalpetta	Prl. Sub Judge, Thalassery	District Judge Kalpetta (i/c)
31	Shri P.N.Vinod, Sub Judge, Attingal	MACT, Neyyattinkara	Sri Ijas.A (SI.No 49)	Addl. DJ-IV, Addl. . MACT, Thiruvananthapuram
32	Shri.Anil Kumar.K, Principal Sub Judge , Irinjalakkuda	Chief Judicial Magistrate Palakkad	Sri.V.N Vijayakumar (SI.No 44)	JMFC- I, Palakkad
33	Shri Sureshkumar S Prl. Sub Judge,Kottayam	Chief Judicial Magistrate, Kottayam	Additional Sub Judge, Kottayam	Smt. V.S.Bindukumari, (SI.No. 24)
34	Shri K.Kamanees, Prl. Sub Judge, Ernakulam	Chief Judicial Magistrate, Ernakulam	Sri. C.S Mohit, (SI.No 48)	Addl. CJM, Ernakulam
35	Shri Biju Menon K., Prl. Sub Judge, Kozhikode	Chief Judicial Magistrate, Kozhikode	Sri.K. Soman(SI.No . 46)	Shri Johny Sebastian (SI.No 17)
36	Shri J.Nazar, Addl.Sub Judge -I, Ernakulam	Chief Judicial Magistrate, Pathanamthita	Sri. A.M Basheer (SI.No. 50)	JFCM-I, Pathanamthitta



37	Shri Joshy John, Sub Judge, Chegannur	Chief Judicial Magistrate, Thodupuzha	Sub Judge, Mavelikkara	JMFC-I, Thodupuzha
38	Smt. Minimol T.K. Addl. CJM (Chit Cases), Thrissur	Chief Judicial Magistrate, Thrissur	JMFC-III, Thrissur	Nixon.M. Joseph (SI.No.23)
39	Smt. Cijimol Kuruvilla, Prl.Sub Judge, Thiruvananthapuram	Chief Judicial Magistrate Thiruvananthapuram	Sri Ijas.A (SI.No 49)	Sri Vincent Charley.V (SI.No. 19)
40	Smt. Ash K.Bal, Sub Judge, Nedumangad	Chief Judicial Magistrate, Kollam	Sri Ijas.A (SI.No 49)	JMFC- I, Kollam
41	Smt. V.G.Sreedevi, Sub Judge on deputation as Secretary, DLSA, Kottayam	Chief Judicial Magistrate Alappuzha	Prl. Sub Judge, Kottayam	JMFC-II(Mobile), Alappuzha
42	Shri P.V.Anishkumar, Addl. Sub Judge-II, Thiruvananthapuram	Chief Judicial Magistrate Thalassery	Sri Ijas.A (SI.No 49)	Addl. CJM, Thalassery
43	Shri Prakash R.T., Sub Judge Kattappana,	Chief Judicial Magistrate, Manjeri	Munsiff, Kattappana	JMFC- I, Manjeri
44	Sri. Vijayakumar V.N, Addl. Sub Judge, Irinjalakkuda	Prl. Sub Judge, Irinjalakkuda	Hold full additional charge until Sri.S.R Syamlal (SI.No. 51) takes charge	Sri.Anil Kumar.K (SI.No.32)
45	Smt. Seetha P.N, Addl.Sub Judge-II, Thrissur	Prl. Sub Judge, Thrissur	Hold full additional charge until further orders	Shri Vinayaka Rao R. (SI.No 29)
46	Sri. K. Soman, Addl. Sub Judge-II, Kozhikode	Prl. Sub Judge, Kozhikode	Hold full additional charge until further orders	Sri. Biju Menon.K (SI.No 35)
47	Smt. P. Jyothis Ben, Sub Judge on deputation as Dy. Registrar(Judicial), KAT, Additional Bench, Ernakulam	Prl. Sub Judge, Kottayam	On repatriation from the present post	Additional Sub Judge, Kottayam
48	Sri. C.S Mohit, Addl.Sub Judge-II, Ernakulam	Prl. Sub Judge, Ernakulam	Addl.Sub Judge-III, Ernakulam	Shri K.Kamanees, (SI.No 34)
49	Sri. A. Ijas , Addl. Sub Judge-I, Thiruvananthapuram	Prl. Sub Judge, Thiruvananthapuram	Hold full additional charge until further orders	Smt Cijimol Kuruvila (SI.No.39)
50	Sri A.M Basheer, Addl. CJM(E.O) Ernakulam	Addl.Sub Judge-I, Ernakulam	Addl. CJM , Ernakulam	Shri J.Nazar, (SI.No.36)
51	Sri. S.R Syamlal Sub Judge, Pathanamthitta	Addl. Sub Judge , Irinjalakkuda	Sub Judge, Thiruvalla	Prl. Sub Judge, Irinjalakkuda



52	Shri Jayaraj M.P., Additional Sub Judge -I, Thrissur	Secretary DLSA, Thalassery	Pri.Sub Judge, Thrissur	Pri. Sub Judge,Thalassery
53	Shri Jayakrishnan G.P. , Sub Judge, Thodupuzha	Sub Judge, Attingal	Munsiff, Thodupuzha	Pri Sub Judge, Thiruvananthapuram

Shri B.Devabal , Sri.M.K. Kuttikrishnan and Shri K.K. Krishnankutty Retired District Judges now functioning as Judge, Family Courts at Pala, Ottappalam and Vadakara, respectively will hand over charge of their offices to Shri Murali Gopal Pandalai (SI.No.16), Sri K.E. Salih (SI.No 18) and Sri. M.J Sakthydharan(SI.No.1) respectively.

The Officers at SI.No 2 & 3 are eligible for Special Pay for extra administrative work @ Rs.3750/- per month in their new posts.

The Officers at SI.No 1,5,7,9 to 16,18,19, 30 to 43 are eligible for Special Pay for extra administrative work @ Rs.2,500/- per month in their new posts.

The Officers at SI.No 44 to 49 & 53 are eligible for Special Pay for extra administrative work @ Rupees 1875/- per month in their new posts.

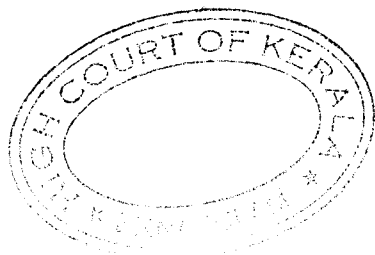
All the officers (SI.No 16 to 31) appointed by transfer as District & Sessions Judges in the Kerala Higher Judicial Service are directed to take charge in their new stations on or before 17.07.2015. The appointment as District Judges of Officers at SI.No. 16 to 31 will be without prejudice to the appointments of eight candidates recruited directly from the Bar.

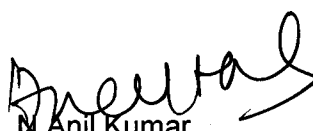
All officers transferred by these proceedings are directed to hand over their additional charges also. All officers at column IV will continue to hold their full additional charges, till new officers take charge.

The officers at SI.Nos.1,2,3,16,18,19,20,22,28,30,31,32,36,37,40,41,42 & 43are eligible for transfer grant.

In the event of a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.

(By Order),




M. Anil Kumar
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(53 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges and Chief Judicial Magistrates of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2, B3, B4, B5,C1, D2 ,E1 & I1 seats e-Courts & Computer Cell,
High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.

